

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF
TELANGANA::HYDERABAD**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD
– Nomination of all the Judicial Officers working in the State of
Telangana (excluding the Officers working on deputation), to
participate in the Webinar on ‘Gender Sensitization’ on
17.07.2021 (Saturday) from 02.00 p.m. to 05.00 p.m., through
Cisco Webex Events Video Connectivity – ORDERS – ISSUED.


READ: Letter Roc.No.626/2021/TSJA-Sec’bad, dated 08.06.2021 from the
Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.1846/2021-B.SPL., DATED: 16.06.2021

The High Court is pleased to pass the following orders:

All the Judicial Officers working in the State of Telangana (excluding
the Officers working on deputation) are hereby nominated to participate in
the Webinar on ‘Gender Sensitization’ on 17.07.2021 (Saturday) from
02.00 p.m. to 05.00 p.m., through Cisco Webex Events Video Connectivity.
The meeting ID is 1261117830.

NOTE: The Proceedings is placed in the High Court’s Web Site
<http://tshc.gov.in>. The downloaded copy from the web site is valid
for attending the said programme.


REGISTRAR GENERAL
FAC: REGISTRAR (VIGILANCE)
16/6/21

To

1. All the Judicial Officers in the State.
2. The Registrar General and all other Registrars, High Court for the State of
Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Chief Judge, City Small Causes Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad.
7. The Prl. Special Judge for C.B.I Cases, Hyderabad.
8. **The Prl. District and Sessions Judges:**
(a) Adilabad, (b) Karimnagar, (c) Khammam,
(d) Mahabubnagar, (e) Medak at Sangareddy, (f) Nalgonda,
(g) Nizamabad, (h) Rangareddy District at L.B.Nagar and (i) Warangal.

Spare